

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No.681 of 2020**

Subhash Mishra @ Subhash Chandra Mishra ... Petitioner

Versus

The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. D. K. Malityar, Advocate

For the State : Mr. Vijoy Kr. Sinha, Addl. P.P.

Order No.04 Dated- 11.09.2020

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to
withdraw this Cr.M.P.

Permission accorded.

This Cr.M.P is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)